

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELMI

O.A.1543/94

NEW DELFI THIS THE STH DAY OF AUGUST, 1994.

HON'BLE SHRI J.P. SHAPMA, MEMBER (J)
HON'BLE SHRI P.T. THIRUVENGADAM, MEMBER (A)

- 1 Shri Ishwar Singh son of Shri Sukh Lal r/o Suraj Nagar Azadpur Delhi 33
- 2 Shr: Taj Singh sc of late Shri martar Singh village Mohammadpur PO Hiranki Delhi 36
- Shri R N Tyagi son of late Shri Sagwa Singh 88 Kalyan Vas, Kichidipur Delhi 92
- 4 Smt Veeran Sharma
  wife of Shri S K Sharma
  r/c flat No.661/C
  Delhi Admn Flats, Timarpur
  Delhi 7
- 5 Shri Hargian Singh son of late Shri Kartar Singh House No 581, V& FO Nangloi New Delhi 41
- 6 Shri H L Sharma son of Shri Mir Singh House No RI 12 Block B Old Roshanpura Extn. Najafhgarh, New Delhi 43
- 7 Shri Sukbir Singh Son of Shri Munshi Ram r/o 53, Village Kirari PO Nagloi, Delhi 41
- 8 Shri N S Bhardwaj son of late Shri Hoshiar Singh r/o 1458, Gulabi Bagh, Delhi 7
- 9 Shri R S Raghav son of late Shri DS Raghav A.487 Shastri Nagar, Delhi 52
- 10 Shri B R Bansal son of Shri Manchar Lal E/O 943 Gulabi Bagh Delhi 7

- 11 Shri Balwan Singh Son of Shri Jai Lal V&FO Bakkarwala, Delhi 41
- 12 Shri B R Chopra son of Shri Desh Raj Chopra

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- 13 Shri R L Sharma & Kaushik son of Shri Maman Chnd WZ 207C, Shadhnagar II Palam Colony, New Delhi 8
- 14 Shri R K Rohilla son of Shri Juglal 134, Nagloi Extn.II Delhi 41
- 15 Shri C R Vats
  son of late Shri Tak Chand
  House No 16, V&FQ Mundka
  Delhi 41
- 16 Shri M R Sharma
  son of Shri Rati Ram
  74, Gali No 15
  Sanjay Nagar
  Delhi 33
- 17 Shri Tara Chand son of Shri Bhagwan Singh V&PO Rampur District Sonepat Haryana
- 18 Shri Mor Singh Son of Shri Chote Lal 3890 Behind MC School Ajmeri Gate, Delhi 6
  - 19 Shri Dalip Kumar Rohde son of HL Rohde Sector 12/683 RK Puram New Delhi 22
  - Shri Rajinder Kumar son of Shri Madan Lal R/o GH-13/412 Paschim Vihar, New Delhi

... Applicants

By Advocate: Shri J.P. Verghese

## Versus Versus

- The Union of India through its Home Secretary Ministry of Home Affairs North Block New Delhi
- The NCT of Delhi through its Chief Secretary Old Secretariat Delhi
- The Secretary(Services)
  Delhi Administration Offices
  Sham Nath Marg
  Delhi

Respondents



## JUDGEMENT (ORAL)

HON'BLE SHRI J.P. SHARMA, MEMBER (J)

The matter was listed before the single Bench. In view of certain orders passed by Division Bench in O.A. No.1085/90 and other O.A.s have to be gone into to see whether there is any violation of the orders of this Bench while issuing the impugned order, this case was rightly ordered on 2.8.94 to be listed before the Division Bench. Thus, the matter came before us today.

The learned counsel for the applicant states 2. he would have to make certain fresh averments in as much as the nature of the Original Application has to under go material change, as such, he prayed that he may be allowed to withdraw this Application. learned counsel is allowed to withdraw We have no hesitation to pass this order application. that application is allowed to be withdrawn with liberty to assail any grievance surviving to the applicant according to law and subject to law of limitation.

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(P.T. THIRUVENGADAM)
MEMBER (A)

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(J.P. SHARMA)
MEMBER (J)

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